

From,

Atul Srivastava, HJS
Joint Registrar (Judicial) (Services),
High Court of Judicature
at Allahabad

To,

Sushri Gandikota Sree Devi,
Member Secretary,
U.P. State Legal Services Authority,
IIIrd Floor, Jawahar Bhawan Annexe,
Lucknow-226001

No. 474 /Admin.(Services)/2018 Dated: Allahabad: July 30, 2018

Subject: Regarding nomination of Secretaries, DLSAs of Agra, Aligarh, Mathura, Hathras, Firozabad, Bulandshahar, Etah, Bagpat, Ghaziabad and Gautam Budh Nagar to attend the meeting scheduled to be held on 31st July, 2018 at Mathura.

Madam,

With reference to your letter No. 1790/SLSA-332/2011 (ravi/ri) dated 30.07.2018 on the above noted subject, I am directed to say that the Hon'ble Court has been pleased to nominate Secretaries, DLSAs of Agra, Aligarh, Mathura, Hathras, Firozabad, Bulandshahar, Etah, Bagpat, Ghaziabad and Gautam Budh Nagar to attend the meeting scheduled to be held **on 31st July, 2018 at Mathura.**

I am, therefore, to request you kindly to take further necessary steps.

Yours faithfully,

Sd/-

Joint Registrar (Judicial) (Services)

No. 474 (i) /Admin.(Services)/2018 Dated: July 30, 2018

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
2. The District & Sessions Judges of Agra, Aligarh, Mathura, Hathras, Firozabad, Bulandshahar, Etah, Bagpat, Ghaziabad and Gautam Budh Nagar with the request to direct the Secretaries, DLSAs of their Judgeships to attend the said meeting.
3. The O.S.D. (Judicial) (Computer), High Court, Allahabad.

Sd/-

Assistant Registrar (Services)